

[Mr. Deputy-Speaker]

relating to the salaries and allowances of Ministers."

The motion was adopted.

SHRI H. M. PATEL : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 141 and insertion of new article 143A, etc.)

SHRI C. M. STEPHEN (Muvattupuzha) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C. M. STEPHEN : I introduce the Bill.

LAND ACQUISITION (AMENDMENT) BILL*

(Amendment of section 11 and 23 and insertion of new section 15A)

SHRI S. C. SAMANTA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act 1894."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 16)

SHRI C. K. CHANDRAPPA (Tellicherry) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C. K. CHANDRAPPA : I introduce the Bill.

CONSTITUTION (SCHEDULED CASTES) ORDERS (AMENDMENT) BILL*

†SHRI C. CHITTABABU (Chingleput) : I beg to move for leave to introduce a Bill to provide for inclusion of certain castes in the lists of Scheduled Castes and for matters connected therewith.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for inclusion of certain castes in the lists of Scheduled Castes and for matters connected therewith."

The motion was adopted.

†SHRI C. CHITTABABU : Introduce the Bill.

PREVENTION OF POLLUTION OF AIR AND WATER BILL*

PROF. S. L. SAKSENA (Maharajganj) : I beg to move for leave to introduce my Bill to stop factories, municipalities, local bodies, motor-vehicles, households burning poisonous fuels and other agencies and individuals from emitting poisonous gases in the

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†The Member spoke in Tamil.